

[Sh. Balkavi Bairagi]

employment in the villages itself? The Government will have to give it a thought. Shri Rajiv Gandhi has been kind enough to launch Jawahar Rozgar Yojana to provide employment in the villages. It is good that rules, laws and norms for this scheme have been formulated by the Government at the Central level. Had this work been left to the district authorities, they would have posed a variety of problems. It is a matter of happiness that all these rules have been framed by the Centre itself, so that there is no scope for any foul play at the lower level. Today maximum number of complaints about Jawahar Rozgar Yojana are received from those employees who feel that they would no more be able to create hindrance in its implementation. We are happy that at least the policy and the rules have been framed in Delhi. When the policies and the rules both are framed in Delhi, it will hardly leave any scope for manipulation. I am very grateful to Shri Rajhans for raising this issue in the House. I would like to cite an example of my district. In my constituency chalk, which is meant to write on slate-patti is produced and labourers are working in this factory. They are an illiterate lot. Government do initiate schemes to educate them and an amount of Rs. 70 lakh has been set apart for the welfare of these labourers, but these funds have not been utilised. On the one hand, the Government is worried about providing them work and on the other hand, the authorities have not utilised the allocated funds for the purpose.

[English]

MR. CHAIRMAN: The hon. Member may take his seat for a minute to enable the Minister to make a Statement.

17.27 hrs.

STATEMENT *RE*: INTERNATIONAL
CONVENTION ON TIBET AND PEACE IN
SOUTH ASIA

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS (SHRI
K. NATWAR SINGH): We understand that

an "International Convention on Tibet and Peace in South Asia" is to be held in New Delhi shortly.

2. The Government of India have consistently regarded Tibet as an autonomous region of China. There are close religious and cultural ties between the people of India and those of Tibet. HH the Dalai Lama is a respected religious and spiritual leader. Our commitment to the welfare and well being of Tibetan refugees in India remains.

3. Activity that complicates the dialogue between His Holiness the Dalai Lama as well as the Tibetan community on the one hand and the Chinese authorities on the other is inopportune and should be avoided.

4. It is the view of the Government of India that the holding of the planned Convention will not contribute to the positive evolution of this dialogue. In its effects, it is likely to be counter productive.

17.28 hrs.

RESOLUTION *RE*: EMPLOYMENT TO
ONE MEMBER IN EACH FAMILY—
CONTD.

[English]

MR. CHAIRMAN: Shri Balkavi Bairagi to continue.

[Translation]

SHRI BALKAVI BAIRAGI: Mr. Chairman, Sir, through you, I was submitting to the hon. Minister of Labour that about Rs. 70 to 80 lakh meant for the welfare of labourers were lying unutilised. They had saved it for their welfare. But that amount has not been utilised till today. The concerned department should make proper utilisation of that money so that others could also take inspiration. No work is bad to do. We should not degrade the labourers. It should be the endeavour of the Government to create a feeling that even a labourer is a responsible and important